

(c) if not, the latest stage thereof; and

(d) the cultivable area in the State that can be brought under irrigation through ground water resources?

THE MINISTER OF WATER RESOURCES (SHRI VIDYACHARAN SHUKLA): (a) Yes, Sir. The Central Ground Water Board has completed the systematic Hydrogeological survey of the Ground Water resources in the State of Andhra Pradesh.

(b) The annually replenishable ground water resources of the state, are estimated at 43.366 cubic kilometer.

(c) Does not arise.

(d) The cultivable area in the State that can be brought under irrigation through ground water resources has been tentatively assessed at 5. 18 million hectares.

Excise Duty, Sales Tax on Petrol and Diesel

4718. SHRI V. SOBHANADREESWARA RAO VADDE: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) the breakup of Excise duty Sales Tax, etc. on a liter of Petrol and Diesel as on October 1, 1991; and

(b) the revenue earned by the Union Government under this head?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS AND MINISTER OF STATE IN THE MINISTRY DEFENCE (SHRI S. KRISHAN KUMAR): (a) The excise duty inclusive of special excise duty of on petrol & diesel at normal temperature are as follows:-

(Rs./per Liter)

Petrol (MS-87)	2.44
Diesel (HSD)	0.35

Sales Tax varies from State to State/U.T.s

(b) The Revenue earned from the excise duty on Petrol & Diesel during 1990-91 are approximately as indicated below:-

(Rs./crores)

Petrol (including Raw Naphtha & SBPS)	1200
Diesel Oil	728

[Translation]

Reduction in supply of Oil Production

4719. SHRIMATI BASAVARAJESWARI: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether the Oil Coordination Committee has recommended substantial reduction in supplies of oil production;

(b) if so, to what extent, the original demand has been reduced;

(c) the foreign exchange; likely to be saved therefrom; and

(d) the time by which the recommendations of the Committee are likely to be implemented?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS AND MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI S. KRISHAN KUMAR): (a) No, Sir.